

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 02
TA (IBC)-02(PB)/2024

IN THE MATTER OF:

CM Smith & Sons Limited Through its Promoter & Shareholder Shri Ratilal Smith Vs HAQ Steels Private Limited	Applicant/Petitioner Respondent
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Order under Rule 16(d) NCLT, 2016.

Order delivered on 19.04.2024

PRESENT:

For the Applicant :

For Respondent :

ORDER

Renotified to 26.04.2024.

-SD-
(COURT OFFICER)